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Date: 24/08/2025

Riaz Jan Mast Vs Asif Javid and Another

Court: Jammu & Kashmir High Court (Srinagar Bench)

Date of Decision: Nov. 28, 2003

Acts Referred: Civil Procedure Code, 1908 (CPC) â€" Order 47 Rule 1

Succession (Property Protection) Act, 1977 â€" Section 18

Citation: (2004) 1 JKJ 552

Hon'ble Judges: Syed Bashir-Ud-Din, J

Bench: Single Bench

Advocate: M.A. Ma, for the Appellant; R.A. Jan, for the Respondent

Final Decision: Dismissed

Judgement